

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 233 of 2016 IN DFR NO. 1176 OF 2013

Dated: 31st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Bihar State Power (Holding) Co. Ltd.,

...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Mohit Kumar Shah

Ms. Shilpi Shah

Counsel for the Respondent(s)

:

Mr. Nadeem Ahmad, DD (Engg.) for R-1

ORDER

IA No. 233 of 2016

(Appl. for condonation of delay in filing)

Learned counsel for the respondent seeks two weeks time to file reply.
He may file the same on or before 15.09.2016 after serving copy on the other
side.

List the matter on **29.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**